

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 424  
IA/5530/ND/2022, IA/1550/ND/2024 IN  
IB/1293/ND/2018

**IN THE MATTER OF:**

Raj Vij	...	Applicant
Versus		
MarketingTimes Automobiles Pvt Ltd	...	Respondent

**Under Section 9 (IBC).**

**Order delivered on 01.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	Mr. Arun Vohra Advocate for Respondent Nos. 3-6 in I.A. No. 1550/2024, Ms. Sandipa Bhattacharjee, Adv. in IA/5530/2022
For the Liquidator	:	Adv. Subramanian Natarajan, Adv. Nagaraj Subramanain, Mr Rakesh Kumar, Mrs. Preeti Kashyap, Mr. Ankit Sharma, Mr. Rishabh Arora, Mr. Yash Dhawan Advs.
For the Maruti Suzuki	:	Mr. Pankaj Kumar, AR

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **30.05.2024**.

Sd/-  
**DR. SANJEEV RANJAN**  
**MEMBER TECHNICAL**